

section 14 of the Marine Products Export Development Authority Act, 1972.

[Placed in Library. See No. LT-4242/73].

(3) A copy of the Annual Report (Hindi and English versions) on the working of the Cardamom Board for the year 1971-72, under sub-rule (2)(e) of rule 39 of the Cardamom Rules, 1966.

[Placed in Library. See No. LT-4243/73].

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export (Quality Control and Inspection) Amendment Rules, 1973, published in Notification No. S.O. 103 in Gazette of India dated the 6th January, 1973.

(ii) The Export of Rubber Gloves for Electrical Purposes (Inspection) Rules, 1973, published in Notification No. S.O. 158 in Gazette of India dated the 20th January, 1973.

(iii) The Export of Jute Products (Quality Control and Inspection) Amendment Rules, 1973, published in Notification No. S.O. 160 in Gazette of India dated the 20th January, 1973.

(iv) The Export of Gum Karaya (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 162 in Gazette of India dated the 20th January, 1973.

(v) The Export of Steel Tubes and Tubulars (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 163 in Gazette of India dated the 20th January, 1973.

(vi) The Export of Rubber Ice Bags (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 268 in Gazette of India dated the 3rd February, 1973.

(vii) The Export of Rubber Hot Water Bottles (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 269 in Gazette of India dated the 3rd February, 1973.

(viii) The Export of Rubber Belts (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 270 in Gazette of India dated the 3rd February, 1973.

(ix) The Export of Rubber Belting (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 271 in Gazette of India dated the 3rd February, 1973.

(x) The Export of Rubber Gloves (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 272 in Gazette of India dated the 3rd February, 1973.

(xi) The Export of Rubber Hoses (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 273 in Gazette of India dated the 3rd February, 1973.

(xii) The Export of Human Hair (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 274 in Gazette of India dated the 3rd February, 1973.

[Placed in Library. See No. LT-4244/73].

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Advocates (Amendment) Bill, 1973, which has been passed by the Rajya Sabha at its sitting held on the 20th February, 1973.”